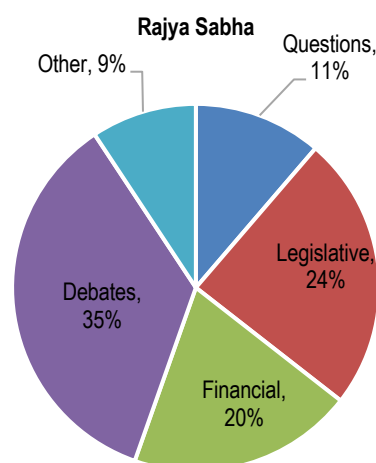
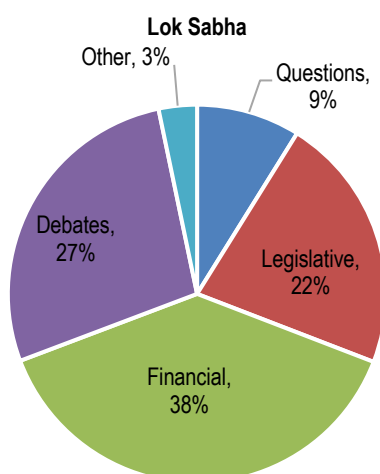


Plan vs. Performance

Budget Session: January 29, 2021 – March 25, 2021

This note lists the legislative business planned by Parliament and compares it with the actual performance during Budget Session 2021.

	Plan	Actual
No. of Sittings (Lok Sabha)	33	24
No. of Sittings (Rajya Sabha)	33	23
No. of Bills for passage		
- Finance and Appropriation Bills	1	7
- Other Bills	29	11
No. of Bills for introduction		
- Finance and Appropriation Bills	1	7
- Other Bills	19	13
No. of Bills for withdrawal	4	0



The Budget session of Parliament was held from January 29, 2021 to March 25, 2021. The session was divided into two halves with a recess from February 16, 2021 to March 7, 2021. The session was curtailed by eight days. Parliament adjourned sine die on March 25, 2021 having sat for a total of 24 days.

In this session, 13 legislative Bills were introduced and 11 were passed. This excludes the seven Appropriation and Finance Bills. Lok Sabha worked for 107% and Rajya Sabha worked for 89% of their scheduled time.

Bills listed for consideration and passage

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Factoring Regulation (Amendment) Bill, 2020	Introduced on 14 Sep 2020	
Home Affairs/ Security / Law / Strategic Affairs / Social Justice		
The DNA Technology (Use and Application) Regulation Bill, 2019	Introduced on 8 Jul 2019	

Short Title	Lok Sabha	Rajya Sabha
The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	Introduced on 11 Dec 2019	
Health and Education		
The National Commission for Allied and Healthcare Professions Bill, 2020	Passed on 24 Mar 2021	Introduced on 15 Sep 2020 Passed on 16 Mar 2021
The National Institutes of Food Technology, Entrepreneurship and Management Bill, 2019		Introduced on 13 Feb 2019 Passed on 15 Mar 2021
The Medical Termination of Pregnancy (Amendment) Bill, 2020	Introduced on 2 Mar 2020 Passed on 17 Mar 2020	Passed on 16 Mar 2021
Agriculture and Food Processing		
The Pesticide Management Bill, 2020		Introduced on 23 Mar 2020
Information and Broadcasting		
The Cinematograph (Amendment) Bill, 2019		Introduced on 12 Feb 2019
Civil Aviation / Shipping / Transport		
The Major Port Authorities Bill, 2020	Introduced on 12 Mar 2020 Passed on 23 Sep 2020	Passed on 10 Feb 2021
Water Resources		
The Dam Safety Bill, 2019	Introduced on 29 Jul 2019 Passed on 2 Aug 2019	

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills listed for introduction, consideration, and passage

Short Title	Lok Sabha	Rajya Sabha
Finance / Corporate Affairs		
The Finance Bill, 2021	Introduced on 1 Feb 2021 Passed on 22 Mar 2021	Passed on 24 Mar 2021
The Arbitration and Conciliation (Amendment) Bill, 2021 – Replaces an Ordinance	Introduced on 4 Feb 2021 Passed on 12 Feb 2021	Passed on 10 Mar 2021
The Multi State Cooperative Societies (Amendment) Bill, 2021		
The Competition (Amendment) Bill, 2021		
The National Bank for Financing Infrastructure and Development (NBFID) Bill, 2021	Introduced on 22 Mar 2021 Passed on 23 Mar 2021	Passed on 25 Mar 2021
The Cryptocurrency and Regulation of Official Digital Currency Bill, 2021		
The Pension Fund Regulatory and Development Authority (Amendment) Bill, 2021		
Home Affairs / Security / Law / Strategic Affairs / Social Justice		
The Jammu and Kashmir Reorganisation (Amendment) Bill, 2021 – Replaces an Ordinance	Passed on 13 Feb 2021	Introduced on 4 Feb 2021 Passed on 8 Feb 2021
The Government of National Capital Territory of Delhi (Amendment) Bill, 2021	Introduced on 15 Mar 2021 Passed on 22 Mar 2021	Passed on 24 Mar 2021
The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2021 – Replaces an Ordinance	Passed on 10 Feb 2021	Introduced on 8 Feb 2021 Passed on 9 Feb 2021
The Prohibition of Employment as Manual Scavengers and their Rehabilitation (Amendment) Bill, 2021		
Environment / Urban Development		
The Commission for Air Quality Management in National Capital Region and Adjoining Areas Bill, 2021 – Replaces an Ordinance*		
The Metro Rail (Construction, Operation and Maintenance) Bill, 2021		
Health and Education		

Short Title	Lok Sabha	Rajya Sabha
The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2021	Introduced on 15 Mar 2021	
The Chartered Accountants, the Cost and Works Accountants, and the Company Secretaries (Amendment) Bill, 2021		
Women and Children Welfare		
The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2021	Introduced on 15 Mar 2021 Passed on 24 Mar 2021	
Shipping / Transport		
The Marine Aids to Navigation Bill, 2021	Introduced on 15 Mar 2021 Passed on 22 Mar 2021	
The Inland Vessels Bill, 2021		
Mines / Power		
The Mines and Minerals (Development and Regulation) Amendment Bill, 2021	Introduced on 15 Mar 2021 Passed on 19 Mar 2021	Passed on 22 Mar 2021
The Electricity (Amendment) Bill, 2021		

Note: *The ordinance lapsed as no Bill was introduced against it. Blank cell indicates that the Bill was not introduced in or passed by that House.
Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for introduction but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Insurance (Amendment) Bill, 2021	Passed on 22 Mar 2021	Introduced on 15 Mar 2021 Passed on 18 Mar 2021
The Appropriation (No.2) Bill, 2021	Introduced on 17 Mar 2021 Passed on 17 Mar 2021	Passed on 23 Mar 2021
The Appropriation Bill, 2021	Introduced on 18 Mar 2021 Passed on 18 Mar 2021	Passed on 23 Mar 2021
The Jammu and Kashmir Appropriation Bill, 2021	Introduced on 18 Mar 2021 Passed on 18 Mar 2021	Passed on 23 Mar 2021
The Jammu and Kashmir Appropriation (No. 2) Bill, 2021	Introduced on 18 Mar 2021 Passed on 18 Mar 2021	Passed on 23 Mar 2021
The Puducherry Appropriation Bill, 2021	Introduced on 18 Mar 2021 Passed on 18 Mar 2021	Passed on 23 Mar 2021
The Puducherry Appropriation (Vote on Account) Bill, 2021	Introduced on 18 Mar 2021 Passed on 18 Mar 2021	Passed on 23 Mar 2021
Law / Strategic Affairs / Social Justice		
The Constitution (Scheduled Castes) Order (Amendment) Bill, 2021	Introduced on 13 Feb 2021 Passed on 19 Mar 2021	Passed on 22 Mar 2021

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for introduction but introduced and pending

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Tribunals Reforms (Rationalisation and Conditions of Service) Bill, 2021	Introduced on 13 Feb 2021	
Civil Aviation		
The Airports Economic Regulatory Authority Of India (Amendment) Bill, 2021	Introduced on 24 Mar 2021	

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.
Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills listed for withdrawal

Short Title	Withdrawn on	Remarks
Mines		
The Mines (Amendment) Bill, 2011		
Labour		
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Amendment Bill, 2011		
The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013		
The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013		

Note: Blank cell indicates that the Bill was not withdrawn by that House.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

DISCLAIMER: This document is being furnished to you for your information. You may choose to reproduce or redistribute this report for non-commercial purposes in part or in full to any other person with due acknowledgement of PRS Legislative Research ("PRS"). The opinions expressed herein are entirely those of the author(s). PRS makes every effort to use reliable and comprehensive information, but PRS does not represent that the contents of the report are accurate or complete. PRS is an independent, not-for-profit group. This document has been prepared without regard to the objectives or opinions of those who may receive it.